

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V
(Division Bench)

Item No.-505
IB-149/ND/2021

IN THE MATTER OF:

M/s. Soni Traders (Regd)

.....Applicant

Vs.

MPCL Industries Ltd.

.....Respondent

SECTION

U/s 9 IBC

Order delivered on 07.05.2024

CORAM:

**SHRI MAHENDRA KHANDELWAL,
HON'BLE MEMBER (JUDICIAL)**

**Dr. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)**

HYBRID HEARING (PHYSICAL & VC)

PRESENT:

For the Applicant : Mr. Mayank Bhargana, Adv.

For the Respondent : Mr. Vinod Chaurasia, Adv.

ORDER

List the matter on **13.06.2024**.

Sd/-
(Dr. SANJEEV RANJAN)
MEMBER (T)

Sd/-
(MAHENDRA KHANDELWAL)
MEMBER (J)